

**POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF  
GLOBUS CONSTRUCTORS AND DEVELOPERS LIMITED**

Registered Office: C-8, East of Kailash, New Delhi-110065

This Post Offer Public Announcement is being issued by D & A Financial Services (P) Ltd. ("Manager to the Offer") on behalf of the Acquirer, M/s Pandora Developers and Infrastructure Private Limited in Compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulations, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on June 07, 2011 and Corrigendum to Public Announcement Published on June 23, 2011 and Second Corrigendum to Public Announcement Published on July 27, 2011 and Letter of Offer dated July 21, 2011.

1. Name of the Target Company : GLOBUS CONSTRUCTORS AND DEVELOPERS LIMITED
2. Name of Acquirer : PANDORA DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the Offer : BEETAL FINANCIAL & COMPUTER SERVICES (P) LIMITED
5. Offer Details:
  - a) Date of Opening of the Offer : FRIDAY, JULY 29, 2011
  - b) Date of Closure of the Offer : WEDNESDAY, AUGUST 17, 2011
6. Details of the Acquisition :

| S. No. | Item                                                                                                                                                      | Proposed in the Offer Document |                     | Actual              |                     |
|--------|-----------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|---------------------|---------------------|---------------------|
| 1.     | Offer Price                                                                                                                                               | Rs. 10                         |                     | Rs. 10              |                     |
| 2.     | Shareholding of Acquirer and PACs before MOU/PA/Preferential allotment                                                                                    | No. of Shares                  | %                   | No. of Shares       | %                   |
|        |                                                                                                                                                           | Nil                            | N.A                 | Nil                 | N.A                 |
| 3.     | Shares to be acquired by Acquirer by way of Share Purchase Agreement.                                                                                     | No. of Shares                  | %                   | No. of Shares       | %                   |
|        |                                                                                                                                                           | 645776                         | 14.07               | 645776              | 14.07               |
| 4.     | Shares acquired in the Open Offer.                                                                                                                        | No. of Shares                  | %                   | No. of Shares       | %                   |
|        |                                                                                                                                                           | 917923                         | 20.00               | 320                 | 0.01                |
| 5.     | Size of the Open Offer (Number of Share Multiplied by Offer Price per share)                                                                              | Rs 9179230.00                  |                     | Rs 3200.00          |                     |
| 6.     | Shares acquired after PA but before 7 working days prior to closure date:-<br>Price of the Share Acquired<br>No. of Share Acquired<br>% of Share acquired | Nil<br>Nil<br>Nil              |                     | Nil<br>Nil<br>Nil   |                     |
| 7.     | Post Offer Shareholding of Acquirer (2+3+4+6)                                                                                                             | No. of Shares                  | %                   | No. of Shares       | %                   |
|        |                                                                                                                                                           | 1563699                        | 34.07               | 646096              | 14.08               |
| 8.     | Pre and Post Offer Shareholding of Public                                                                                                                 | Pre Offer                      | Post Offer          | Pre Offer           | Post Offer          |
|        |                                                                                                                                                           | 3943839<br>(85.93%)            | 3025916<br>(65.93%) | 3943839<br>(85.93%) | 3943519<br>(85.92%) |

7. Status of the Escrow Account, whether released or not : Fully released
8. Payment of Interest to the shareholders, if any : Nil
9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Directors of M/s Pandora Developers and Infrastructure Private Limited (Acquirer) accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

**Issued by Manager to the Offer on behalf of Acquirer**



D & A Financial Services (P) Limited  
13, Community Centre, East of Kailash, New Delhi - 110065  
Tel Nos.: 011-26419079/ 26218274; Fax No.: 011 - 26219491

Place: New Delhi  
Date: 28.09.2011

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